

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 42/2020

Dated February 24, 2020

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 29.02.2020 for Purchase of Four Piece Tyre for Car bearing Registration No. JH-15D-6262(Ambassador Car) Civil Court, Deoghar.

Any further details may be collected from the office of Judge-In-Charge, Civil Court, Deoghar during 10.30 AM – 5.00 PM (Monday to Saturday).

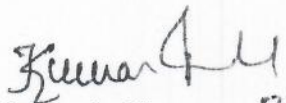
The sealed quotations clearly mentioning the rates with specification including but not limited to Brand, Tyre Type, Section Width, Aspect Ratio, Construction, Rim Diameter, Item Weight etc and time to be required for supplying the Tyre must reach in the Office undersigned within stipulated time period.

Note :- *The quotation may be mailed at the official E-mail Id of Civil Court i.e. deogharcivilcourts@gmail.com, but the hardcopy of quotation must reach to the office of undersigned on or before 29.02.2020.

*Price quoted must be inclusive of all taxes/ GST, if applicable.

*No Quotation will be entertained after due date.

*The court Reserves the right to accept or reject any or all Quotations without assigning any reason.


Judge-in-Charge, 24.02.2020
Civil Courts, Deoghar